

DLSA, Bokaro

Details of Last Payment done till 11th January, 2018

S N	Legal Services Personnel	Payment made till the period	Amount paid	
1	PLV & Panel Lawyer (Visitor Lawyer)	Village Legal Care & Support Centres (Village level)	Nov. 2017	Rs. 29,53,500/- (from NALSA Fund) (Ch.No. 212692 dtd 03.01.18)
	PLV & Panel Lawyer (Visitor Lawyer)	Legal Services Clinic in permanent nature (Sub-Divisional level)	Nov. 2017	Rs. 1,52,800/- (from NALSA Fund) (Ch. No. 212693 dtd.04.01.18)
	PLV & Retainer Lawyer	Front Office	Nov. 2017	Rs. 1,44,654/- (from NALSA Fund) Ch. No. 212694 dtd.04.01.18
	PLV	KIOSK	Nov. 2017	Rs. 66,000/- (from NALSA Fund) Ch.No.212696 dtd.04.01.18)
	PLV & Panel Lawyer (Visitor Lawyer)	CWC, JJ Board, Hospital	Nov. 2017	Rs. 1,47,100/- (from NALSA Fund) Ch.No.212695 dtd.04.01.18)
5	Remand Advocate	Dec. 2017	Rs. 3,15,000/- (from NALSA Fund) Ch.No.212697 dtd.04.01.18)	
Total Expenditure from NALSA Fund			Rs. 37,79,054=00	
6.	Mediator	Nov. 2017	Rs. 4,27,950=00 (from Mediation Fee) (Bill No.16/17-18 dtd.08.01.18)	
7.	Legal Aid Panel Lawyer	Last Payment done on 10 th Jan. 2018	Rs. 13,000/- (from Advocate Fee) (Bill No.17/17-18 dtd.11.01.18)	
Total Expenditure from Mediation Fee, Advocate Fee, Lok Adalat Fund			Rs. 4,40,950=00	

Gist of the Permanent Funds

Name of the Fund	Opening Balance as on 01.04.2017 (Rs.)	Allotment/Fine Amt. Received (Rs.)	Expenditure made (Rs)	Balance as on 11.01.2018 (Rs.)
NALSA Fund	4,99,945/-	50,00,000/-	38,51,796/-	16,48,149/-
State Fund (JHALSA Fund)	75,956/-	---	---	75,956/-
DLSA Fund	2,51,247/-	25,500/-	---	2,76,747/-
Interest	1,49,167/-	--	--	1,49,167/-

Gist of the funds which are surrendered

Name of the Fund	Opening Balance as on 01.04.2017 (Rs.)	Allotment Received (Rs.)	Expenditure made (Rs)	Balance as on 11.01.2018 (Rs.)
Funds of DLSA				
Office expenses (DLSA)	00	2,50,000/-	65,199/-	1,84,801/-
Mediation fee, Advocate Fee, Lok Adalat (DLSA)	00	11,00,000/-	8,21,150/-	2,78,850/-
Telephone	00	5000/-	00	5000/-
Court Fee & process fee etc.	00	2,00,000/-	00	2,00,000/-
Funds of PLA				
Monthly/ Sitting fee (PLA)	00	10,00,000/-	6,59,711/-	3,40,289/-
Conveyance Allowance (PLA)	00	1,08,000/-	20,000/-	88,000/-
Office expenses	00	60,000/-	00	60,000/-

(PLA)				
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Utilisation Statement for financial Year 2015-16

Name of District Legal Services Authority:- DLSA, Bokaro

Sl. No.	Head	Opening Balance as on 01.04.2015 (Rs.)	Allotment Received (Rs.)	Interest Received (Rs.)	Bank Charges (Rs.)	Expenditure made (Rs)	Closing Balance as on 31.03.2016 (Rs.)
State Fund							
1.	State Fund	346/-	1,00,000/-	----	-----	---	1,00,346/-
NALSA Fund							
2.	NALSA Fund for Legal Awareness/ Legal Aid Clinic/ Setting up of Law Library/ Payment of PLV/ CWO Training	6,78,082/-	10,00,000/-	---	---	15,65,041/-	1,13,041/-
3.	NALSA Fund for Mediation/Mediation Awareness	263/-	---	---	---	---	263/-
4.	NALSA Fund for MLLC	25,493/-	---	---	---	---	25,493/-
5.	NALSA Fund for NREGA	60,000/-	---	---	---	---	60,000/-
Total (NALSA Fund)		7,63,838/-	10,00,000/-	-	-	15,65,041/-	1,98,797/-
DLSA Fund							
6.	DLSA Fund	2,15,377/-	56,500/-				2,71,877/-

Note:- All above mentioned Funds including DLSA Fund (Rs. 2,71,877=00) are deposited in a single saving account bearing no. 333157006533 of SBI, Chas Court Area and Interest received till 31.12.2015 is Rs. 71,749=00.

Utilisation Statement for financial Year 2016-17

(from April 2016 to March 2017)

Name of District Legal Services Authority:- **DLSA, Bokaro**

S l N o	Head	Opening Balance as on 01.04.20 16 (Rs.)	Allotment Received (Rs.)	Int ere st Rec eiv ed (Rs)	Ba nk Ch arg es (Rs.)	Expenditure made (Rs)	Closing Balance as on 31.03.2017 (Rs.)
State Fund							
1	State Fund	1,00,346/-	----	---	----	24,390/-	75,956/-
NALSA Fund							
2	NALSA Fund for Legal Awareness/ Legal Aid Clinic/ Setting up of Law Library/ Payment of PLV, Retainer Lawyer/ CWO Training/ Implementation of NALSA Scheme etc./ Village Legal Care & Support centre (Misc. Expenses) / Library at SDLSC / S.J.P.U. Training [All the Heads of NALSA fund merged (except below mentioned Head) against the NALSA letter bearing no. G/1/2016-NALSA/2306 dated 25.02.2016]	1,13,041 /-	43,00,000/-	---	---	39,98,852/-	4,14,189/-
3	NALSA Fund for Mediation/Mediation Awareness	263/-	---	---	---	---	263/-
4	NALSA Fund for MLLC	25,493/-	---	---	---	---	25,493/-
5	NALSA Fund for NREGA	60,000/-	---	---	---	---	60,000/-
Total (NALSA Fund		1,98,797 /-	43,00,000/-	-	-	39,98,852/-	4,99,945/-
DLSA Fund							
6	DLSA Fund	2,71,877	19,200/-			39,830/-	2,51,247/-

Note:- All above mentioned Funds including **DLSA Fund (Rs. 2,51,247=00)** are deposited in a single saving account bearing no. 333157006533 of SBI, Chas Court Area and Interest received till 31.03.2017 is **Rs. 1,49,167=00**.

Utilisation Statement for financial Year 2017-18

(from April 2017 to 11th Jan. 2018)

Name of District Legal Services Authority:- **DLSA, Bokaro**

S l N o	Head	Opening Balance as on 01.04.20 17 (Rs.)	Allotment Received (Rs.)	Int ere st Rec eiv ed (Rs)	Ba nk Ch arg es (Rs.)	Expenditure made (Rs)	Closing Balance as on 11.01.2018 (Rs.)
State Fund							
1	State Fund	75,956/-	----	---	---	00/-	75,956/-
NALSA Fund							
2	NALSA Fund for Legal Awareness/ Legal Aid Clinic/ Setting up of Law Library/ Payment of PLV, Retainer Lawyer/ CWO Training/ Implementation of NALSA Scheme etc./ Village Legal Care & Support centre (Misc. Expenses) / Library at SDLSC / S.J.P.U. Training [All the Heads of NALSA fund merged (except below mentioned Head) against the NALSA letter bearing no. G/1/2016-NALSA/2306 dated 25.02.2016]	4,14,189 /-	50,00,000/-	---	---	38,51,796/-	15,62,393/ -
3	NALSA Fund for Mediation/Mediation Awareness	263/-	---	---	---	---	263/-
4	NALSA Fund for MLLC	25,493/-	---	---	---	---	25,493/-
5	NALSA Fund for NREGA	60,000/-	---	---	---	---	60,000/-
Total (NALSA Fund)		4,99,945	50,00,000/-	-	-	38,51,796/-	16,48,149/-

DLSA Fund							
6	DLSA Fund	2,51,247/-	25,500/-	--	--	--	2,76,747/-
	Interest	1,49,167/-	-	--	--	--	1,49,167/-

Legal Aid in Bokaro (2015- 2017)

At present, Legal Aid is given by a Committee comprising of

1. Sri Mithilesh Kumar Singh, Secretary, DLSA, Bokaro
2. Sri Prakash Jha, CJM, Bokaro and
3. Sri S.K. Bandhopadhyay, Adv.

Year	Legal Aid	No. of Application Received	Approved	Rejected	Pending
2015	Legal Aid Counsel	39	39	NIL	NIL
	Court Fee	Nil	Nil	NIL	NIL
2016	Legal Aid Counsel	44	44	NIL	NIL
	Court Fee	Nil	Nil	NIL	NIL
2017	Legal Aid Counsel	45	45	NIL	NIL
	Court Fee	04	02	02	00

Legal Aid Category wise	2015	2016	2017	Total (2015 to 2017)
Scheduled Caste	1	--	--	1
Scheduled Tribe	--	--	--	--
Backward Class	--	--	--	--
Women	3	02	05	10
Children	7	03	06	16
In Custody	28	39	33	100

General	--	--	--	--
Others (Senior Citizens, Handicapped, Transgender etc.)	--	--	03	03
TOTAL	39	44	47	130

Legal Aid Panel Lawyers

	<u>Sessions Courts including Civil matters</u>	<u>Courts of Sub-Judge and J.M. including Civil matters</u>	Total	Payment
DLSA, Bokaro	34	55	89	Last Payment done on 10 th Jan. 2018
SDLSC, Tenughat	22	34	56	
			145	

Details of Panel Lawyers (Visitor Lawyers)

Sl. No.	Visitor Lawyer deputed in Place	DLSA, Bokaro	SDLSC, Tenughat	Total (Bokaro +Tenughat)	Payment made up to
1.	Village Legal Care & Support Centres (Village level)	11	28	39	Nov. 2017
2.	Legal Services Clinic in permanent nature (Sub-Divisional level)	01	01	02	Nov. 2017
3.	Legal Services Clinic at Hospital	02	02 (same PLVs deputed in hospital who are working in Village Level)	04	Nov. 2017

Details of Retainer Lawyers

Sl. No.	Retainer Lawyer deputed in Place	DLSA, Bokaro	SDLSC, Tenughat	Total (Bokaro +Tenughat)	Payment made up to
1.	Front Office	02	--	02	Nov. 2017

Details of Para Legal Volunteers

	Total no. of Selected PLVs in Panel	PLVs who Resigned	PLVs who have been Deputed	PLVs yet not Deputed & are in Panel
Bokaro	55	02	46	07
Tenughat	30	--	30	--
Total	85	02	76	07

Sl. No.	PLVs deputed in Place	DLSA, Bokaro	SDLSC, Tenughat	Total (Bokaro +Tenughat)	Payment made up to
2.	Village Legal Care & Support Centres (Village level)	35	28	63	Nov. 2017
3.	Legal Services Clinic in permanent nature (Sub-Divisional level)	02	02	04	
4.	Front Office	01	--	01	
5.	KIOSK	02	--	02	
6.	J. J. Board & C.W.C.	04	--	04	
7.	Legal Services Clinic at Hospital	02	02 (same PLVs deputed in hospital who are working in Village Level)	04	
Total		46	32		

			78	
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Details of Mediators

Name of the Mediation Centre	Advocate Mediators	Expert Mediators	Total	Payment
Bokaro	08	02	10	Last Payment to Mediators done till Nov. 2017
Tenughat	04	--	04	
Total	12	02	14	

Mediation Centre, Bokaro and Tenughat

Performance Report of Trained Mediators

(2015 to 2017)

Yearwise		2015			2016			2017		
Sl. No.	Name of the Mediator	Referred	Settled	Unsettled	Referred	Settled	Unsettled	Referred	Settled	Unsettled
1.	Sri Kalo Gopal Chatterjee	62	09	26	109	18	43	113	24	50
2.	Sri Prem Chand Agarwal	0	0	0	00	00	00	29	8	11
3.	Smt. Manjulata	08	00	03	17	00	07	89	31	20
4.	Sri Ashok Kumar Ray	76	13	34	117	33	44	165	73	59
5.	Sri Ashok Kumar Singh	69	15	30	124	34	53	124	27	76
6.	Sri Barun Kumar Pandey	86	23	32	191	43	69	174	70	73
7.	Smt. Renu Kumari	68	18	26	111	31	42	137	58	46
8.	Sri Aftab Alam	56	17	17	01	01	00	67	23	19
9.	Dr. Hemlata S. Mohan	0	0	0	21	13	06	05	02	01
10.	Sri N. Muralidharan	0	0	0	22	02	10	09	03	03
11.	Hari Shankar Prasad(Tenughat)	17	06	09	45	08	11	103	34	20
12.	Sri Ram Ballabh Mahto (Tenughat)	25	08	13	43	12	13	123	32	44

1 3.	Ms. Mahua Karak (Tenughat)	20	06	09	66	22	15	172	90	61
1 4.	Rajiv Kumar Tiwari(Tenughat)	19	03	10	59	15	23	139	52	59
Total		506	118	209	926	232	336	1449	527	542

STATISTICAL INFORMATION IN R/O
VICTIM COMPENSATION SCHEME
U/S 357- A Cr.P.C.

NAME OF DLSA BOKARO

Y e a r	Date of Meeting of District Level Committee, DLSA, Bokaro	Total No. of applicati ons received includin g Court orders	No. of applic ations decide d	No. of appli cations pendi ng	Total Settlement Amount	Allotment received/ disbursed	Allotment required
2 0 1 5 2 0 1 5	30.09.15	01	01	--	50,000/-	--	50,000/-
Total (in 2015)		01	01	--	50,000/-	--	50,000/-
2 0 1 6	06.01.16	01	01	--	1,20,000/-		
	18.01.16	02	02	--	1,00,000/-		
	05.03.16	05	05	--	3,65,000/-		

	21.03.16	04	03	01	6,00,000/-		
	13.06.16	13	08	05	12,00,000/-		
	27.09.16	53	42	11	11,10,000/-		
	06.12.16	15	13	02	15,75,000/-		
	Total (in 2016)	93	74	02	50,70,000/-	1,70,000/- (on 24.01.2016)	49,00,000/- -
2 0 1 7 2 0 1 7	17.01.17	05	04	01	5,75,000/-		
	16.05.17	13	10	03	30,50,000/-		
	21.07.17	21	18	03	28,00,000/-		
	09.09.17	09	05	04	14,75,000/-		
	02.11.17	10	07	03	16,75,000/-		
	22.12.17	02	02	03	5,50,000/-		

Total (in 2017)	60	46	03	101,25,000/-	62,40,000/-	38,85,000/-
Grand Total	124	121	03	1,52,45,000/-	64,10,000/-	88,35,000/-

DLSA, Bokaro				
Details of Last Payment done till 11th January, 2018				
S N .	Legal Services Personnel		Payment made till the period	Amount paid
8	PLV & Panel Lawyer (Visitor Lawyer)	Village Legal Care & Support Centres (Village level)	Nov. 2017	Rs. 29,53,500/- (from NALSA Fund) (Ch.No. 212692 dtd 03.01.18)
	PLV & Panel Lawyer (Visitor Lawyer)	Legal Services Clinic in permanent nature (Sub-Divisional level)	Nov. 2017	Rs. 1,52,800/- (from NALSA Fund) (Ch. No. 212693 dtd.04.01.18)
	PLV & Retainer Lawyer	Front Office	Nov. 2017	Rs. 1,44,654/- (from NALSA Fund) Ch. No. 212694 dtd.04.01.18
	PLV	KIOSK	Nov. 2017	Rs. 66,000/- (from NALSA Fund) Ch.No.212696 dtd.04.01.18)
	PLV & Panel	CWC, JJ Board,	Nov. 2017	Rs. 1,47,100/-

	Lawyer (Visitor Lawyer)	Hospital		(from NALSA Fund) Ch.No.212695 dtd.04.01.18)
1 2 .	Remand Advocate		Dec. 2017	Rs. 3,15,000/- (from NALSA Fund) Ch.No.212697 dtd.04.01.18)
Total Expenditure from NALSA Fund				Rs. 37,79,054=00
13 .	Mediator		Nov. 2017	Rs. 4,27,950=00 (from Mediation Fee) (Bill No.16/17-18 dtd.08.01.18)
14 .	Legal Aid Panel Lawyer	Last Payment done on 10th Jan. 2018		Rs. 13,000/- (from Advocate Fee) (Bill No.17/17-18 dtd.11.01.18)
Total Expenditure from Mediation Fee, Advocate Fee, Lok Adalat Fund				Rs. 4,40,950=00

No. of Cases Referred, Settled and Unsettled from the Court of Principal District & Sessions Judge, Bokaro

Year	Referred	Settled	Unsettled
2015	51	14	27
2016	144	48	46
2017	295	70	72

